

Taking over of viceregal lodge, Shimla

4318. SHRI V. NARAYANASAMY:
SHRI INDER KUMAR GUJRAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Viceregal Lodge which is known as Rashtrapati Niwas in Shimla is badly maintained;

(b) whether his Ministry is taking over the building for proper maintenance;

(c) whether it is a fact that the Government of Himachal Pradesh is interested in taking over the building; and

(d) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) No, Sir. Department of Education provide funds to Indian Institute of Advanced Study, Shimla for proper maintenance of the building.

(c) No, Sir. Government of Himachal Pradesh has requested the Central Government for its development as a tourist resort.

(d) Does not arise.

Special dispensation admission in KVs

4319. SHRI SHIV CHARAN SINGH
SHRI J.S. RAJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Committees to consider the viability of Special Dispensation admissions in Kendriya Vidyalayas were set up by Kendriya Vidyalaya Sangathan or its Board of Governors;

(b) if so, what are the details of the dates when relevant resolutions were passed and what were the terms of reference of each of these committees;

(c) what are the details of the recommendations made by each of these Committees; and

(d) what is the annual intake of children in Kendriya Vidyalayas under special dispensation since 1988-89 session?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Kendriya Vidyalaya Sangathan has intimated that the Board of Governors of Kendriya Vidyalaya Sangathan in their 51st meeting held on 31.5.88 decided that a sub-Committee may be constituted by the Chairman, Kendriya Vidyalaya Sangathan to go into the question of admission on special dispensation and the Chairman, Kendriya Vidyalaya Sangathan may take a decision in the light of the report of the Sub-Committee. The Sub-Committee was chaired by Sh. Chandulal Chandrakar, M.P. Accordingly the Chairman had, after considering the report of the Sub-Committee, decided that admissions by special dispensation should be resumed in the larger social consideration.

(d) The admissions under special dispensation since 1988-89 are as under:—

(i)	1988-89	1726
(ii)	1989-90	5024
(iii)	1990-91	653
(iv)	1991-92	7052
(v)	1992-93	4482
(vi)	1993-94	5806

Appointment of a Person on two different Posts

4320. SHRI G. G. SWELL:

SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a whole time Director of Nehru Memorial Museum and Library has been appointed Chairman of the prestigious Indian Council of Historical Research for a period of three years;

(b) whether it is also a fact that the same Director is on extension of five years after superannuation;

(c) if so, how a person can do justice to two full time posts demanding attention in two